

Pollution from Fertilizer Plants

5975. SHRI RAJKESHAR SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether fertilizer plants are spreading pollution;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) As per the information provided by the Central Pollution Control Board, there are 110 Fertilizer Plants (medium and large scale) in the country, out of which 96 plants have installed the requisite pollution control facilities to comply with the prescribed standards and 8 plants are closed. The remaining 6 plants (2 in Assam; 2 in Orissa; 1 in Tamilnadu and 1 in Bihar) have not yet installed the requisite pollution control facilities.

(c) Out of six defaulting units, show cause notices under section 5 of the Environment (Protection) Act, 1986 were issued to four fertilizer plants. The cases regarding the remaining two fertilizer plants are pending before the Hon'ble Supreme Court.

[Translation]

High Power Committee on FPI

5976. SHRI JAGATVIR SINGH DRONA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

- (a) whether any High Power Committee has been set up to establish more new industries based on alcohol (extract of molasses of sugarcane) in Uttar Pradesh; and
- (b) if so, the details of the composition, jurisdiction, functions and tenure of this committee?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b) Information is being collected and will be laid on the Table of the House.

[English]

ISI Activities on Indo-Nepal Border

5977. DR. KRUPASINDHU BHOI :
SHRI V. PRADEEP DEV :
SHRI UTTAM SINGH PAWAR :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item captioned "ISI agents active in

Nepal Terai area" appearing in the "Hindustan Times" dated January 8, 1997;

- (b) if so, the details of the ISI activities in Terai areas bordering Bihar and across the Indo-Nepal border; and
- (c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No such report was published in the Hindustan Times newspaper dated 8th January, 1997. However, the Government is seized of the news report published in the Hindustan Times, dated 28.1.97 under caption "ISI agents active in Nepal Terai areas."

(b) and (c) According to available information, the Pak ISI is trying its best to be active along the Bihar-Nepal border and there have been instances of infiltration of Pak trained militants as well as arms, ammunition and explosives into India for subversive purposes. Some of its attempted activities are:

- (a) to launch special activities sporadically for igniting communal riots in India;
- (b) to provide shelter to the Indian militant groups viz. ULFA, BODO, NSCN, etc;
- (c) to provide safe passage and site for training to Indian militants; and
- (d) to supply arms to militants operating in India.

Investigation into the Lajpat Nagar blast case of May, 1996 revealed the complicity of Pak ISI in infiltrating some of J & K Islamik Front (JKLF) militants from across Nepal through the Bihar -Nepal border. In January, 1997 three JKLF militants Rauf alias Fayyaz Ahmed were arrested by Delhi Police from Karol Bagh area in New Delhi alongwith RDX and other accessories. They had infiltrated into India through Indo-Nepal border. Another ISI trained agent namely Md. Shakeel alias Javed Pawle was arrested recently by Special Branch of the Delhi Police.

The Government have taken steps to check the efforts of the Pak ISI by increasing the number of Police posts and intelligence network on the Indo-Nepal Border and by advising the concerned States to intensify police patrolling.

The Government of India is also in regular touch with his Majesty's Government of Nepal on various issues including security issues along the Indo-Nepal border. HMGN authorities have provided full cooperation in combating trans-border terrorism. The Joint India-Nepal working Group on monitoring trans-border movements of terrorists is likely to meet sometime in June to take stock of the situation and to take counter measures.